

FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA
Ministry of Health and Family Welfare
FDA Bhawan, Kotla Road
New Delhi

Limited Tender For Purchase of Branded Library Furniture
(On as and when required basis during the year 2010-11)

Issued to

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Tender Issuing Authority
R. Vijay
Dir (Admn.)

**Food Safety and Standards Authority of India
Ministry of Health and Family Welfare
FDA Bhawan, Kotla Road
New Delhi**

No. 4-1/ Admn /Library Furniture / FSSAI-10

Dated: 12.02.2010

Limited Tender Notice

FSSAI invites properly sealed Limited Tender for the Supply of Branded library Furniture from authorized dealers in New Delhi and NCR.

Tender No.	Name of Items	Estimated Cost	EMD
No.4-1/Admn / Library Furniture/ FSSAI-10	Library Furniture (Please refer Financial Bid)	Rs. 4,00,000	Rs. 5,000/-

Tender form with other relevant details can be had from FSSAI, FDA Bhawan, Kotla Road, New Delhi on all working days (except on Saturday & Sunday) **up to 1400 hrs, from 12 .02.2010 to 11.03.2010 on production of the following documents.**

1. Attested photo copy of PAN Card.
2. Attested photo copy of Sales Tax Registration certificate.
3. Certificate for Proof of authorization of Dealership.

Last date of submission of Tender **12.03.2010** up to 14:00 hours
Opening date of Tender: **12.03.2010** at 15:30 hours
Last Date of Issue of Tender Paper: **11.03.2010** up to 14:30 hrs.

FSSAI, New Delhi reserves the right to accept the lowest quotation or any quotation without assigning any reason for rejecting any or all the quotations.

Sd/-
R. Vijay
Dir. (Admn.)

The Department at the time *of award of work* under the contract, reserves the right to decrease or increase the work by up to 25 % *of the total quantum of work* specified in the schedule *of requirements* without any change in the rates or other terms and conditions.

The tender is completely on “as and when required basis”. The tender is for FSSAI Library only. The successful tenderer is responsible to deliver the furniture to the consignee, as per the purchase order. The tenderer has to supply any furniture as and when demanded, during the financial year of 2009-11.

The tender will be summarily rejected without E.M.D.

Specifications / Rate Schedule / Terms and Conditions are given in the **Annexure I and II**.

The FSSAI, New Delhi reserves the right to accept the lowest quotation or any quotation without assigning any reason for rejecting any or all the quotations.

Instructions to Bidder:

Tender completed in all respect, addressed to R. Vijay, Dir. (Admn.), FSSAI, FDA Bhawan, New Delhi should reach as per the date and time mentioned above. **If the date of opening of bid happens to be a holiday, the bid will be opened on the next working day.**

Tenders received without bid security and the rates not mentioned as per the financial schedule would be summarily be rejected. The FSSAI, New Delhi reserves the right to reject any or all the tenders without assigning any reason.

Sd/-
(R. Vijay)
Dir. (Admn.)

Section – I
INFORMATION ABOUT TENDERER
(To be furnished with the tender)

1. Name of the Firm :

2. Registered Address :

3. Sole proprietary or partnership firm :

4. Telephone/Telex/Fax No. :

5. Name of sole Proprietor / Partners/Directors :

6. Permanent Income Tax No. :

7. Sales Tax registration No. :
Central and State

8. Brief profile of the company :

9. Annual turn over :

Signature of Tenderer

DECLARATION – I

I / we hereby declare that I / we have carefully gone through the terms and conditions of the Tender Notice No. : **No. 4-1/ Admn /Library Furniture / FSSAI-10 12.02.2010** in details and agree in full to abide by these terms and conditions.

(1) Signature of the party:

Full Name (In block letters)

Capacity in which the
Tender is signed
(Rubber stamp is required)

(2) Full Address:

Telephone No. :

Tender No. : No. 4-1/ Admn /Library Furniture / FSSAI-10

Issued to : M/s

DECLARATION-I I

(To be signed by the Tenderer)

I/We hereby declare that my/our firm has/have not been declared debar for taking part in tender anywhere in the unit of Food Safety and Standards Authority of India. I/We am/are aware that any breach of this condition would result in immediate termination of contract/cancellation of the existing contract/contracts and also forfeiting of my/our security deposit held by FSSAI, New Delhi.

Signature of Tenderer

Name of the Tenderer

(Capacity in which signing)

Station:

Date:

DECLARATION – III
(To be signed by the Tenderer)

I/We hereby declare that none of my/our relatives are employed in any capacity in any of the unit of Food Safety and Standards Authority of India. I/We shall also intimate the name of the person(s) who is/are working with us in any capacity or is/are subsequently employed by us and who are near relatives to any officer in Food Safety and Standards Authority of India. I/We am/are aware that any breach of this condition would result in immediate termination of contract/cancellation of the existing contract/ contracts and also forfeiting of my/our security deposit held by FSSAI, New Delhi.

NOTE: The term "near relatives" means wife/husband/parents & grandparents/children & grand children/brothers/sisters/ uncle/ aunts/cousins and their corresponding in-laws.

Signature of Tenderer

Name of the Tenderer

(Capacity in which signing)

Station:

Date:

SPECIFICATIONS / RATE SCHEDULE / TERMS AND CONDITIONS**I. TECHNICAL BID must be accompanied with:-**

- Turn over certificate of not less than Rs.10 Lakhs.
- Sales Tax Registration certificate/ TIN certificate and PAN Card (Photo copies).
- All sheets of the tender document duly signed.

II. Specification for Furniture:

S.No.	Item	Material	Size	Quantity
1.	Library Racks	Polished Teak Wood Board	84"x 36"x 12"	13
2.	Dictionary Stand	Polished Teak Wood Board	43" x24"x 14"	1
3.	Magazine Stand	Polished Teak Wood Board	41½" x 36"x 17	1
4.	Newspaper Stand	Polished Teak Wood Board	60"x35"x12"	1
5.	Periodical Rack	Polished Teak Wood Board	36"x 90"x 15" 36"x100"x15"	2
6.	Round Table	Polished Teak Wood Board	3' Dia with Cross Base	3
7.	Vertical Filing Cabinets 2 Drawer	Steel	30"x 18½" x 27½"	2

III. Price Schedule:

S.No.	Item	Size	Make	Compo-site Unit Price	Total Composite Price
1.	Library Racks	84"x 36"x 12"	Polished Teak Wood Board		
2.	Dictionary Stand	43" x24"x 14"	Polished Teak Wood Board		
3.	Magazine Stand	41½" x 36"x 17	Polished Teak Wood Board		
4.	Newspaper Stand	60"x35"x12"	Polished Teak Wood Board		
5.	Periodical Rack	36"x 90"x 15" 36"x100"x15"	Polished Teak Wood Board		
6.	Round Table	3' Dia with Cross Base	Polished Teak Wood Board		
7.	Vertical Filing Cabinets 2 Drawer	30"x 18½" x 27½"	Steel		
TOTAL					

** Composite Price is Inclusive of all Taxes / Freight / Handling charges and delivery on site etc.

** The price should be quoted strictly as per the price schedule only.

** The price offer not as per the specification will be rejected.

Signature of the Tenderer

SPECIFICATIONS / RATE SCHEDULE / TERMS AND CONDITIONS**I. TECHNICAL BID must be accompanied with:-**

- Turn over certificate of not less than Rs.10 Lakhs.
- Sales Tax Registration certificate/ TIN certificate and PAN Card (Photo copies).
- All sheets of the tender document duly signed.

II. Specification for Furniture:

S.No.	Item	Material	Size	Quantity
8.	Library Racks	Prelaminated Board	84"x 36"x 12"	13
9.	Dictionary Stand	Prelaminated Board	43" x24"x 14"	1
10.	Magazine Stand	Prelaminated Board	41 $\frac{1}{2}$ " x 36"x 17	1
11.	Newspaper Stand	Prelaminated Board	60"x35"x12"	1
12.	Periodical Rack	Prelaminated Board	36"x 90"x 15" 36"x100"x15"	2
13.	Round Table	Prelaminated Board	3' Dia with Cross Base	3
14.	Vertical Filing Cabinets 2 Drawer	Steel	30"x 18 $\frac{1}{2}$ " x 27 $\frac{1}{2}$ "	2

III. Price Schedule:

S.No.	Item	Size	Make	Compo-site Unit Price	Total Composite Price
8.	Library Racks	84"x 36"x 12"	Prelaminated Board		
9.	Dictionary Stand	43" x24"x 14"	Prelaminated Board		
10.	Magazine Stand	41 $\frac{1}{2}$ " x 36"x 17	Prelaminated Board		
11.	Newspaper Stand	60"x35"x12"	Prelaminated Board		
12.	Periodical Rack	36"x 90"x 15" 36"x100"x15"	Prelaminated Board		
13.	Round Table	3' Dia with Cross Base	Prelaminated Board		
14.	Vertical Filing Cabinets 2 Drawer	30"x 18 $\frac{1}{2}$ " x 27 $\frac{1}{2}$ "	Steel		
TOTAL					

** Composite Price is Inclusive of all Taxes / Freight / Handling charges and delivery on site etc.

** The price should be quoted strictly as per the price schedule only.

** The price offer not as per the specification will be rejected.

Signature of the Tenderer

IV. Terms & Conditions:

1. The quotation /Limited Tenders should be super-scribed as supply of above items.
2. The bidder must possess and submit internationally recognized quality certification like ISO 9000 in manufacturing of the tendered furniture.
3. The rate(s) quoted should be strictly for free delivery to the O/o the Director (Admn.), Food Safety and Standards Authority of India (FSSAI), New Delhi.
4. The rate should be quoted inclusive of all taxes.
5. No extra charges for packaging, forwarding and insurance etc. will not be considered.
6. Rates quoted for items other than required specifications will not be considered.
7. 100% payment will be made after delivery at site in good condition.
8. The supply should be executed within 07 days from the date of supply order.
9. The Director (Admn.) Food Safety and Standards Authority of India (FSSAI), New Delhi. Reserves the right to accept or reject any or all limited tenders in part or whole without assigning any reasons.

V. Name of the site where the furniture are to be delivered: 4th Floor FDA Bhawan, New Delhi.

Sd/-
(R. Vijay)
Dir. (Admn.)